निर्यातकों को बहुत मदद मिली है और निर्यातों में वर्ष 1992-93 की तत्सम्बंधी अवधि की तुलना में अमरीकी डालर के रूप में 27.76% की वृद्धि हुई है।

वस्त्र मशीनरी का निर्यात

4251. श्री चौधरी हरि सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान वस्त्र मशीनरी के निर्माण तथा निर्यात के संबंध में वर्ष-वार ब्यौरा क्या है;

(ख) उक्त अवधि के दौरान जिन देशों को इसका निर्यात किया गया था, उनका ब्यौरा क्या है;

(ग) क्या सरकार को इसके निर्माण तथा निर्यात में वृद्धि करने हेतु कोई अभ्यावेदन प्राप्त हुआ है; और

(घ) यदि हां, तो उसका ब्यौरा क्या है और उस पर सरकार की क्या प्रतिक्रिया है?

नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री और वाणिज्य मंत्रालय में राज्य मंत्री का अतिरिक्त प्रभार (श्री कमालुद्दीन अहमद) : (क) पिछले तीन वर्षों के दौरान वस्त्र मशीनों के उत्पादन और निर्यात का विस्तृत विवरण नीचे दिया गया है :—

(करोड़ रु० में)

वर्ष	उत्पादन	निर्यात
1990-91	945.41	171.00
1991-92	1029.60	171.00
1992-93	705.00	155.00

(अनन्तिम दिसंबर, 92 तक)

(ख) वस्त्र मशीनों के निर्यात के मुख्य बाजार हैं :— स्विटजरलैंड, बंगलादेश, सोवियत संघ/सी आई एस, नाइजीरिया, इण्डोनेशिया, श्रीलंका, थाईलैण्ड, जर्मनी, केन्या और सूडान।

(ग) और (घ) सरकार को वस्त्र मशीनों के निर्यातकों से समय-समय पर प्रतिवेदन मिलते रहे हैं। जब भी इस तरह के प्रतिवेदन प्राप्त होते हैं, इनको संसाधित किया जाता है और उपयुक्त कार्यवाई की जाती है।

Erratic Agro-Export Policies

4252. SHRIMATI KAMLA SINHA:
SHRI RAM DEO BHANDARI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the 'Statesman' on 17-7-93 captioned "erratic policies hinder agro-exports": and

(b) if so, the details thereof, and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) No such news-item appeared either in the Delhi Late City Edition or in the Calcutta Edition of 'Statesman' on 17-7-93.

Writing off canalised Export Business from STC's operation

4253. SHRI SATYA PRAKASH MALAVIYA:
SHRI MOHINDER SINGH LATHER:

Will the PRIME MINISTER be pleased to state :

(a) whether the liberalisation of Export/Import Policy has resulted in the State Trading Corporation (STC) to completely write off canalised export business from its operations;

(b) if so, what are the reasons therefor;

(c) whether during 1992-93, STC's Canalised Export was Rs. 10 Crores and whether it is also a fact that during 1991-92 was Rupees 234 Crores;

(d) if so, what are the reasons for the same and whether STC has set any target for canalised export during the current financial year; and

(e) whether Government have also taken decision to direct the traders to register their export contracts with STC ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) As a result of the liberalised trade policy measures effected in the Export-Import Policy, the following items hitherto canalised for export through STC have been decanalised :—

Castor Oil

Sugar